IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP-1050/2016

IN THE MATTER OF:

Xionn

... Applicant/petitioner

Vs.

Aman Hospitality Pvt. Ltd.

.. Respondent

Order under Section 433(e),434 (1)(a) & 439 of the Companies Act

Order delivered on 22.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Shri R. Varadharajan, Hon'ble Member(Judicial)

Ms. Deepa Krishan Hon'ble Member (Technical)

For the Financial Creditor

Ms. Suman Doval, Mr.Ramesh Wangroo,

Advocates

For the Respondent

Mr. P.K. Agarwal, Ms. Mercy Hussain,

Ms. Tannya Sharma, Ms. Bhawna Jhora,

Advocates

ORDER

For Order, see (IB)-190(PB)/2017.

22.09.2017 V. Sethi